

phu, which is the royal capital and the place where the incident occurred, was a witness to the scene and he had reported seeing an Indian official being beaten up by the soldier with the butt end of the rifle, and subsequently had also seen the hands of the Indian official being tied. The Bhutan Government are considering whether on the basis of the Trimpon's statement and evidence, action could be taken against the guilty Army officer. Our Political Officer for Sikkim and Bhutan has been assured by the Government of Bhutan that the guilty officer or officers would be punished within the limits of the law and only then would the case be closed.

Negotiations with Burmese Government

5085. **Shri Vishwa Nath Pandey:**
Shri Liladhar Kotoki:
Shri Hukam Chand Kachwai:
Shri Jagannath Rao Joshi:
Shri S. Kundu:
Dr. Surya Prakash Puri:
Shri M. C. Majhi:

Will the Minister of External Affairs be pleased to refer to the reply given to Starred Question No. 147 on the 29th May, 1967 and state:

(a) whether negotiations regarding the release of assets of the Indian confiscated by the Burmese Government have since been completed;

(b) if so, the result thereof; and

(c) if not, the reasons for the delay?

The Minister of External Affairs (Shri M. C. Chagla): (a) No, Sir.

(b) Does not arise.

(c) Discussions are at a delicate stage and it would not be in the public interest to disclose the points which are still under consideration of the two Governments.

Educational T. V.

5086. **Shri Vishwa Nath Pandey:** Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Unstarred Question

No. 726 on the 29th May, 1967 and state:

(a) whether the feasibility of a pilot project for educational television through satellite has been under discussion between the Government of India and UNESCO;

(b) if so, the outcome thereof; and

(c) the stage at which this matter stands at present?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Yes, Sir.

(b) and (c) The matter is still under consideration of UNESCO.

Theft of Tyres and Tubes from Palam Airport

5087. **Shri Vishwa Nath Pandey:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 732 on the 29th March, 1967 and state:

(a) whether the investigation into the theft of tyres and tubes has since been completed;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat): (a) and (b). The case is still under investigation.

(c) An Ex-airman was arrested by the Civil Police on 3-6-1967 and later released on bail. Checking of a large number of vouchers/documents involved on receipt, issue and balance, date-wise, is taking a considerable time.

Quasi-permanency of Employees of Bombay Engineering Group and Centre, Kirkee, Poona

5088. **Shri C. K. Chakrapani:**
Shri P. P. Esthose:
Shri Umanath:
Shri K. M. Abraham:
Shri Vishwanatha Menon:
Shri K. Anirudhan:
Shri Jyotirmoy Basu:

Will the Minister of Defence be pleased to state: